

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 10th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Appeal No.155 of 2009 &
APPEAL No. 5 of 2008 &
I.A. No. 307 of 2009**

Steel Furnace Association of India Appellant (s)
Versus
Punjab State Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Ms. Surabhi Sharma & Ms. Sikha Ohri

Counsel for the Respondent(s): Mr. Sakesh Kumar for Resp. 1
Mr. M.G. Ramachandran for PSEB
Mr. Arun Mani & Mr. Anshuman Pande
For Govt. of Punjab

**Appeal No. 125 of 2008&
I.A. No. 162 of 2008**

SIEL Ltd. Appellant (s)
Versus
Punjab State Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. Gaurav Dudeja

Counsel for the Respondent(s): Mr. Sakesh Kumar for Resp. 1
Ms. Jayashree Anand & K.K. Mahalik for R.2
Mr. Arun Mani & Mr. Anshuman Pande
For Govt. of Punjab

Appeal No.63 of 2008

Govt. of Punjab, Dept. of Power Appellant (s)
Versus
Punjab State Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant(s): Mr. Arun Mani & Mr. Anshuman Pande

Counsel for the Respondent(s): Mr. Sakesh Kumar for Resp. 1
Mr. M.G. Ramachandran for PSEB

ORDER

As agreed by the learned counsel for the parties, post the matters on **13.04.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**